NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30, 31/ (IB)/2017

NAME OF THE PETITIONER(S)

: M. ANTHONY PETER

NAME OF THE RESPONDENT(S)

: PDF ESTATES INDIA LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

mr. Shangar mwali benior Counsel E. Indhumathi Counselfor petitioner Sander

99406 87875

ORDER

Counsel for petitioner present and sought time for making submissions. No representation on behalf of the respondents. Counsel for petitioner is directed to send private notice to the respondent for appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. The Registry is also directed to send notice to the respondent. Time extended at request. Put up on 19.06.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)